NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP	For	433(e)	Cummins Generator Technologies
	107/17	compliance	/ 433(f)	India Pvt. Ltd., Vs RA Power Gen
+		of objections		Engineers Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. PRAJWALK. ARHOHYA- EON PERPTIONING PHYS-KAROLY a.
Q632516869 CDEDTOR Phys-KAROLYA

<u>ORDER</u>

Counsel for petitioner is present. He has filed annexure along with documents for compliance about the objections raised by the registry. Registry to verify and put up. List it on 15/09/2017.

MEMBER(J)

MEMBER(T)